

Chief Metropolitan Magistrate Court
3 ADDL. CHIEF METROPOLITAN MAGISTRATE
Criminal Cause List Dated 13-12-2021

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- 4 C.C. 27374/2019
- 5 C.C. 5158/2020
- 6 C.C. 6736/2020
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- 12 C.C. 11512/2021
- 13 C.C. 16136/2021
- 14 C.C. 18465/2021
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- 17 C.C. 26332/2007
- 18 C.C. 30728/2009
- 19 C.C. 36879/2011
- 20 C.C. 14970/2012
- 21 C.C. 1592/2014
- 22 C.C. 2495/2015
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- 28 C.C. 19478/2017
- 29 C.C. 21109/2017
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- 31 C.C. 27086/2018
- 32 C.C. 28341/2018
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- 35 CrI.Misc. 5393/2020
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- 38 C.C. 11074/2012

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46 CrI.Misc. 4121/2020

47 CrI.Misc. 4581/2021

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49 C.C. 27071/2018

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51 CrI.Misc. 4442/2021

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59 C.C. 19521/2013

60 C.C. 412/2015

61 C.C. 11483/2015

62 C.C. 531/2016

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- 10 C.C. 8056/2021
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- 12 C.C. 15368/2021
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- 29 C.C. 9216/2019
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- 31 C.C. 15818/2004

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- 33 C.C. 7983/2017

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52 C.C. 22552/2016

53 C.C. 6400/2017

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55 C.C. 21208/2017

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59 C.C. 282/2016

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- 28 P.C.R. 10736/2015

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- 29 C.C. 28793/2017
- 30 C.C. 5817/2018

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- 32 C.C. 371/2021

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- 33 C.C. 19165/2012
- 34 C.C. 6624/2014
- 35 C.C. 3227/2016
- 36 C.C. 20562/2017

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46 C.C. 15361/2021

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51 C.C. 13526/2015

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55 C.C. 4498/2019

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56 C.C. 13847/2012

57 C.C. 14024/2012

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59 C.C. 21955/2017

60 C.C. 1846/2018

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- 10 C.C. 1217/2021
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- 18 C.C. 13299/2021
- 19 C.C. 18488/2021
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- 21 C.C. 24384/2021

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- 22 CrI.Misc. 3954/2020
- 23 CrI.Misc. 251/2021

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- 26 C.C. 7059/2013
- 27 C.C. 18178/2013
- 28 C.C. 6069/2014
- 29 C.C. 12887/2014
- 30 C.C. 4046/2015
- 31 C.C. 18800/2015
- 32 C.C. 25302/2015
- 33 C.C. 25466/2015
- 34 C.C. 20239/2016
- 35 C.C. 98/2017
- 36 C.C. 1815/2017
- 37 C.C. 7945/2017
- 38 C.C. 9028/2017
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- 40 CrI.Misc. 3910/2018

41 C.C. 28328/2018
42 CrI.Misc. 2760/2021

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45 C.C. 26631/2019

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50 C.C. 17983/2019
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56 C.C. 32672/2021
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60 C.C. 19048/2016
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62 C.C. 5403/2013
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80 P.C.R. 3/2018

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- 6 C.C. 8036/2020
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- 8 C.C. 11393/2020
- 9 C.C. 12482/2020
- 10 C.C. 17959/2020
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- 15 C.C. 17608/2021
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- 24 CrI.Misc. 3194/2017
- 25 CrI.Misc. 2692/2021

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- 27 CrI.Misc. 6009/2019

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- 28 C.C. 3140/2020
- 29 C.C. 4343/2020
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- 31 C.C. 7903/2020

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- 32 C.C. 20159/2016
- 33 C.C. 6582/2017
- 34 C.C. 28502/2018
- 35 C.C. 12711/2020

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- 36 CrI.Misc. 6012/2019

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39 P.C.R. 3689/2015

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58 C.C. 1899/2020

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62 C.C. 23525/2012

63 C.C. 6875/2013

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67 C.C. 21526/2016

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- 4 C.C. 3040/2020
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- 26 C.C. 8656/2016
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- 28 C.C. 16619/2010
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287 C.C. 32919/2021
288 C.C. 32923/2021
289 C.C. 33028/2021
290 C.C. 33032/2021
291 C.C. 33043/2021
292 C.C. 33044/2021
293 C.C. 33517/2021
294 C.C. 33519/2021
295 C.C. 33526/2021
296 C.C. 33531/2021
297 C.C. 33607/2021
298 C.C. 33625/2021
299 C.C. 33637/2021
300 C.C. 33677/2021
301 C.C. 33678/2021
302 C.C. 33679/2021
303 C.C. 33990/2021

APPEARANCE OF ACCUSED

304 C.C. 7761/2020

FRAMING OF CHARGE OR PLEA

305 C.C. 74/2011

306 C.C. 5570/2012

307 C.C. 13288/2019

308 C.C. 11912/2021

TO HEAR ON

309 C.C. 8329/2018

310 C.C. 15688/2018

311 P.C.R. 18449/2021

AWAIT

312 C.C. 37002/2011

313 P.C.R. 489/2018

CALL ON

314 C.C. 17833/2018

315 C.C. 24304/2019

316 C.C. 29422/2021

317 C.C. 29424/2021

318 C.C. 29429/2021

319 C.C. 29432/2021

320 C.C. 30969/2021

321 C.C. 33162/2021

322 C.C. 33996/2021

NBW

323 C.C. 12253/2014

324 C.C. 1489/2017

325 C.C. 2757/2017

326 C.C. 6434/2017

327 C.C. 6578/2017

328 C.C. 20769/2017

329 C.C. 23633/2017

330 C.C. 29366/2017

331 C.C. 11193/2018

332 C.C. 15946/2018

333 C.C. 28329/2018

334 C.C. 29741/2018

335 C.C. 26324/2019

336 C.C. 1854/2021

337 C.C. 11546/2021

OBJECTION

338 P.C.R. 14681/2018

339 P.C.R. 14682/2018

340 P.C.R. 14683/2018

341 P.C.R. 14684/2018
342 P.C.R. 14685/2018
343 P.C.R. 9468/2019
344 C.C. 29898/2019

PROCLAMATION

345 C.C. 3339/2013
346 C.C. 5176/2013
347 C.C. 8337/2013
348 C.C. 9744/2013
349 C.C. 17927/2013
350 C.C. 20406/2013
351 C.C. 34146/2014
352 C.C. 421/2015
353 C.C. 1991/2015
354 C.C. 14841/2015
355 C.C. 7637/2016
356 C.C. 22545/2016
357 C.C. 25377/2016
358 C.C. 23890/2018

SWORN STATEMENT

359 P.C.R. 11646/2016
360 P.C.R. 12063/2016